

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).20515/2006

(From the judgement and order dated 16/06/2005 in WA No. 767/2005
of The HIGH COURT OF KERALA AT ERNAKULAM)

SAJI GEEVARGHESE

Petitioner(s)

VERSUS

ACCOUNTS OFFICER & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report)
(For Final Disposal)

Date: 23/07/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. MATHUR
HON'BLE MR. JUSTICE P. SATHASIVAM

For Petitioner(s) Dr. M.P.Raju, Adv.

Mr. Abraham Pattiyani, Adv.
Ms. Manju A. Pattiyani, dv.
Mr. Jose Abraham, Adv.
Mr. Ashwani Bhardwaj, Adv.

For Respondent(s)

Mr. P.V. Dinesh, Adv. (NP)

For RR 1 to 3

Mr. K.C. Kaushik, Adv.
Mr. Rahul Kaushik, Adv.
Ms. Shilpi Kaushik, Adv.
Mr. Ashok Kumar Singh, Adv.UPON hearing counsel the Court made the following
ORDERPut up after two weeks, as prayed for by the learned counsel for
respondents No. 1 to 3.(Ajay Kr. Jain)
Court Master(Vijay Dhawan)
Court Master